DELHI LEGISLATIVE ASSEMBLY

## DELHI LEGISLATIVE ASSEMBLY Bulletin Part – I (Brief summary of proceedings) Monday 13<sup>th</sup> March 2006/ 22*Phalgun1927 (Saka)*

	2.06PM	Ch. Prem Singh, Hon'ble Speaker in Chair.	
1	2.07PM	<b>Question Hour:</b> Starred questions No.141 to 145 were asked and replied. Replies to starred questions No.146 to 160 and un-starred questions No.273 to 321 were placed on the table.	
2	3.01PM	Special Mention (Rule 280):The followingMembers to raise matters under Rule 280:1. Shri Baljor Singh6.Shri Mohan Singh Bisht (Minister of Finance intervened)	
		<ol> <li>Shri Veer Singh Dhingan</li> <li>Dr. Jagdish Mukhi (Chief Minister intervened)</li> <li>Shri Sushil Chaudhary</li> <li>Dr. Harsh Vardhan (Minister of Health intervened)</li> </ol>	
		5. Shri Bheeshm Sharma 10.Shri Surender Kumar (Minister of	
		Education intervened)	
3	3.37PM 3.38PM	<ul> <li>Papers laid on the Table:</li> <li>Shri Mangat Ram Singhal, Minister of Election laid the copies of the following:</li> <li>1. F.No. H-11024 (3) /2005-Leg.II/I, Ministry of Law &amp; Justice, Govt. of India, New Delhi dated 21.12.2005.</li> <li>2. No.318/CS/2005(1) Election Commission of India, New Delhi dated 21.12.2005.</li> <li>3. F.No.H-11024 (3)/2005-Leg.II/2, Ministry of Law &amp; Justice, Govt. of India, New Delhi dated 21.12.2005.</li> <li>4. No. 318/CS/2005 (2), Election Commission of India, New Delhi dated 21.12.2005.</li> <li>5. F. No. H-11024 (3)/2005-Leg.II/3, Ministry of Law &amp; Justice, Govt. of India, New Delhi dated 21.12.2005.</li> <li>6. No.318/CS/2005(3), Election Commission of India, New Delhi dated 21.12.2005.</li> <li>7. No.318/CS/2005(4), Election Commission of India, New Delhi dated 21.12.2005.</li> <li>7. No.318/CS/2005(4), Election Commission of India, New Delhi dated 21.12.2005.</li> <li>7. No.318/CS/2005(4), Election Commission of India, New Delhi dated 21.12.2005.</li> <li>7. No.318/CS/2005(4), Election Commission of India, New Delhi dated 21.12.2005.</li> <li>7. No.318/CS/2005(4), Election Commission of India, New Delhi dated 21.12.2005.</li> <li>7. Belair announced that on the occasion of Holi, Session will commence at 12 Noon on 14.3.2006. The matter under Rule 280 will be accepted in Notice Branch upto 9 AM and its Balloting will be held at 9.15 AM instead of 11.15AM.</li> </ul>	
5	3.40PM	<b>Budget 2006-2007:</b> Discussion on Annual Budget (2006-2007) presented by Minister of Finance on 9 <sup>th</sup> March 2006 commenced. The following Members participated in the discussion:	
		1. Dr. Jagdish Mukhi	
6	3.41PM	(Shri Surender Kumar in Chair)	
7	4.02PM	House adjourned for half an hour.	
8	4.38PM	House re-assembled (Dy. Speaker in Chair)	

(Budget discussion continued)

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2. Shri Rambabu Sharma

9 **6.08PM** House adjourned upto 12.00 Noon on 14<sup>th</sup> March 2006

Delhi

Siddharath Rao Secretary

13<sup>th</sup> March 2006